

BEFORE THE NATIONAL GREEN TRIBUNAL**PRINCIPAL BENCH, NEW DELHI****O.A. No. (C) No. 694 of 2022****IN THE MATTER OF:**

Bhupinder Singh

...Applicant

Versus

Govt. of NCT of Delhi & Ors.

...Respondents

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Dated: 18.10.2024

Place: New Delhi

Through

Tarveen Singh Nanda & Ankur Mishra
Advocates

Legal Cell Delhi Cantonment Board

Delhi Cantt. 110 010

**BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI
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**COMPLIANCE REPORT ON BEHALF OF RESPONDENT,
DELHI CANTONMENT BOARD**

MOST RESPECTFULLY SHOWETH:

I, Kamal Kumar Verma, aged about 44 years, S/o Sh. Karamvir Singh, presently holding charge of Sanitation Branch at Delhi Cantonment Board having its office at Sadar Bazar, Delhi Cantonment, New Delhi-110010 do hereby solemnly affirm and state as under:

1. That I am duly authorized to represent the Respondent Board in the captioned matter. I am well acquainted with the facts and circumstances of the present case. I am competent to swear this affidavit.
2. That the Respondent is hereby filing the Compliance Report, in compliance of the order dated 05.08.2024, passed by this Hon'ble Tribunal in the instant Petition.

3. That the embodied contents of present Compliance Report have been drafted under my specific instructions given to my counsel which has been repeatedly read over and also



elaborately explained to me, which are true and correct as per my knowledge and belief and on the basis of records available. Those of the paras as to legal submissions have also been elucidated to me in detail of which I believe are true and correct.

4. It is submitted M/s Ayushi Hygiene and Care Pvt. Ltd., the lowest bidder, has been awarded the tender for comprehensive operation and maintenance of sorting cum composting machine, (20 TPD) for 03 years vide Cantonment Board Resolution dated 31.08.2024.
5. It is submitted that the work of construction of hall measuring 15mt x 10mt for placement of sorting-cum-composting machine was completed on 08.10.2024. Accordingly, the sorting-cum-composting machine was shifted from Tigris Road, Delhi Cantt. to its new location i.e. Kirby Place, Delhi Cantt. on 10.10.2024.

Jamal
DEPONENT

VERIFICATION

I, the deponent herein, do hereby verify that the contents of the above affidavit are true and correct to my knowledge and based on official records. Verified at New Delhi on this the 18th day of October, 2024.

Jamal
DEPONENT



ATTESTED
[Signature]
NOTARY PUBLIC
DELHI (INDIA)

18 OCT 2024